

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT-III

30.C.P.(IB)-3921(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.01.2020**

NAME OF THE PARTIES: Alpine Stampings

v/s.

Satiat Engineering (I) Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of the counsel for the respondent seeks time to file reply.

List this matter on 18.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/SUNIL/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)